## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4097 ANSWERED ON:03.08.2009 CURRICULUM ON RTI ACT Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is a need to incorporate the text of the Right To Information (RTI) Act, 2005 in the school and college curriculum across the country;
- (b) if so, whether educating on RTIAct would provide a firm basis for understanding of the rest of the fundamental rights embedded in our Constitution; and
- (c) if so, the steps taken by the Union Government to include RTI Act, 2005 in the curriculum?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c) Some of the school textbooks, including those on Political Science, Economics and Sociology, brought out by National Council of Educational Research and Training highlight the importance of Right to Information (RTI) Act, 2005 as it promotes accountability and transparency in the functioning of the public institutions. In case of college curriculum, it is for the Universities to design their own curriculum.